

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/16(CHE)/2022
NAME OF THE PETITIONER : State Bank of Inda
NAME OF THE RESPONDENT(S) : N K Pothiraj
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. M.L. Ganesh for the Petitioner. Ld. Counsel
Mr.V.Manivannan for IRP. None for the Respondent / Personal Guarantor.

In spite of giving the last opportunity the Personal Guarantor did not appear
today.

Case Heard.

Reserve for Order.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk